

**The Minister of Home Affairs (Shri Nanda):** Whatever may be the political views of Shri Yajnik, certainly we cannot forget our old relations, and therefore I do feel about his health, and I am equally anxious about it. I had some report, but I will check it up later in the afternoon and give it.

**Shri S. M. Banerjee:** Release him.

श्री यशपाल सिंह (कैराना) : अध्यक्ष महोदय , हमारे साथी श्री नाथ पाई यहां बैठते हैं। उनके बारे में हमें जानकारी मिलनी चाहिए। इतने बड़े विद्वान और इतना अच्छा भाषण देने वाले , लेकिन उनके बारे में हम अंधेरे में हैं। अगर हाउस आफ कामन्स में ऐसा आदमी होता तो उसके लिए बुलेटिन निकलते। लेकिन यहां कुछ पता नहीं चल रहा है।

**Mr. Speaker:** Has the Chairman any information?

**Shri Khadilkar (Khed):** He has written to the Committee to this effect:

"Since the end of June I have been in hospital undergoing treatment for my heart. I do not yet know when my doctors will permit me to resume normal activities."

I learn after enquiries that he has been asked to take further rest in hospital.

**Shri Surendranath Dwivedy (Kendrapara):** He is still in the hospital.

**Mr. Speaker:** I take it the House agrees to this leave being granted.

**Hon. Members:** Yes.

**Mr. Speaker:** Leave is granted, and the Members will be informed accordingly.

12.33 hrs.

COMMITTEE ON PRIVATE 'MEMBERS' BILLS AND 'RESOLUTIONS

NINETY-FIFTH REPORT

**Shri S. V. Krishnamoorthy Rao (Shimoga):** I beg to present the Ninety-fifth Report of the Committee on Private Members' Bill and Resolutions.

12.33½ hrs.

PETITION RE. BAN ON USE OF ELECTRONIC AND AUTOMATIC DEVICES IN OFFICES, FACTORIES, ETC.

**Shri S. M. Banerjee (Kanpur):** I beg to present a petition signed by Shri Saroj Chaudhuri and others regarding ban on the use of electronic computers and automation equipments in offices, factories and servicing industries.

May I supplement it by saying that they want to submit ten lakhs of signatures that they have collected? That will be given to you at 5.30 today.

I only request that any action by Government on automation may kindly be stayed till the petition is considered by the Petitions Committee.

12.34 hrs.

PUNJAB MUNICIPAL (DELHI AMENDMENT) BILL\*

**The Minister of Home Affairs (Shri Nanda):** I beg to move for leave to introduce a Bill further to amend the Punjab Municipal Act, 1911, as in force in New Delhi.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Punjab Municipal Act, 1911, as in force in New Delhi."

*The motion was adopted.*

**Shri Nanda:** I introduced the Bill.

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